

HARYANA VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 3rd February, 2009.

No. HVS-LA-35/2009/ The following order by the Governor of Haryana
Dated 3rd February, 2009 is published for general information :-

“IN EXERCISE OF THE POWERS CONFERRED UPON ME BY CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, A.R. KIDWAI, GOVERNOR OF HARYANA, HEREBY SUMMON THE HARYANA VIDHAN SABHA, TO MEET IN THE HALL OF THE HARYANA VIDHAN SABHA AT CHANDIGARH ON FRIDAY, THE 6TH FEBRUARY, 2009 AT 2.00 P.M.

Dated , Chandigarh,
The 3rd February, 2009.

A.R. KIDWAI.”

SUMIT KUMAR,
SECRETARY.

Endst. No. HVS-LA-35/2009/

Dated Chandigarh, the 3rd February, 2009.

Copy forwarded to :-

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23. The Director, Public Relations Department, Haryana, Chandigarh;
24. All Press Representatives accredited to the Haryana State;
25. The Secretary to Governor, Haryana, Chandigarh;
26. The Accountant General (Audit) , Haryana, Chandigarh; and
27. The Advocate General, Haryana, Chandigarh,

for information.

SECRETARY.